

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd MAY, 2023, 02:30 P.M.

CA (CAA) No. 3/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Ashish Verma

Name of the Company	Chhatisgarh Chemicals Pvt. Ltd. & Ors.
Under Section	230-232

For Petitioner (s)

Ms. Sobha Upadhyay, Adv.
Mr. A. K. Upadhyay, Adv.

For Respondent (s)

:

ORDER

Matter heard. Reserved for order.

Sd

Ashish Verma
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)